Extension of Vlth Schedule to Hilly Districts of Manipur

2919. SHRI RISHANG KEISHING: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the decades old demand of the hilly people for extension of the Vlth Schedule of the Constitution to Hilly Districts of Manipur;

(b) whether Government are also aware that election to the Hill Autonomous District Councils were boycotted since 1990 or so;

(c) the reason for delay for extension of Vlth Schedule to Hilly Districts of Manipur; and

(d) the action plan, if any, to extend the such Schedule to Hilly Districts of Manipur?

THE MINISTER OF STATE INTHE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI): (a) to (d)The information is being collected and will be laid on the Table of the House.

Corruption Cases In Banks

2920. SHRIMATI N.R DURGA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of frauds and other type of corruption cases in banks that were dealt with by the Central Vigilance Commission during the last three years, year-wise;

(b) the number of cases of which guilty persons were Identified and the Commission recommended action against them; and

(c) the details in this regards?

THE MINISTER OF STATE INTHE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI): (a) to (c) As reported by the Central Vigilance Commission, the number of vigilance cases in respect of public sector banks received in the Commission during the years 1999,2000 and 2001 was 2174,1948 and 2311 respectively and the number of officers found guilty after investigations in vigilance cases during the above period was 958,1037 and 555 respectively.

131